

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION No.203 of 2021(SZ)  
I.A.No. 140 of 2021 (SZ)**

**IN THE MATTER OF:**

Meenava Thanthai K.R. Selvaraj Kumar  
Meenava Nala Sangam Represented by its President,  
M.R.Thiyagarajan, Chennai.

**... Applicant(s)**

**-Versus-**

1. State of Tamil Nadu  
Through the Chief Secretary,  
Government of Tamil Nadu, Secretariat  
Chennai – 600 009.
  
2. State Coastal Zone Management Authority  
Government of Tamil Nadu,  
Through the Director,  
Ground Floor, Saidapet,  
Chennai – 600 015
  
3. Public Works Department  
Through the Chief Executive Engineer  
Kamarajar Promenade  
PWD Estate, Chepauk,  
Chennai – 600 005.
  
4. The District Collector  
Rajaji Salai, Fourth Floor,  
62, Beach Road, George Town  
Chennai – 600 001.

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OFFICE OF THE  
DISTRICT COLLECTOR  
CHENNAI DISTRICT  
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5. Assistant Director,  
Department of Geology and Mining,  
Collectorate, 8<sup>th</sup> Floor,  
Chennai -600 001.

...Respondent(s)

**REPORT FILED BY**  
**THE ASSISTANT DIRECTOR, DEPARTMENT OF GEOLOGY**  
**AND MINING, CHENNAI**

I, Tmt. S. Mythili, W/o.Thiru.N.Saravanan, Hindu, aged about 46 years working as Assistant Director, Dept. of Geology and Mining, Chennai do hereby solemnly affirm and sincerely state as follows:-

2) Based on the direction issued by the Hon'ble National Green Tribunal (SZ) in its order dated 10.12.2021, made in para No.10, I am the impleaded respondent herein, I am well acquainted with the facts and circumstances of the case from the records available with our office. I submitting this report before the Hon'ble Tribunal.

3) It is respectfully submitted that, as directed by the District Collector, Chennai, River mouth of Cooum River near Napier Bridge has been inspected with the Revenue Divisional Officer, Chennai North, and the Assistant Director (Survey) along with the Committee members constituted by the Hon'ble National Green Tribunal (SZ) on 07.10.2021.

  
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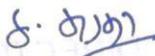
  
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During inspection, it has been observed that no traces of quarrying activities are noticed in the river mouth of Cooum river. Heavy machineries viz 2 - Hitachi and 1- Bulldozer are in operation in the spot. In this regard, the Superintending Engineer, (PWD), Water Resources Department, Palar Basin Circle, Chennai has explained that, the said vehicles are used to remove the sand bar deposited in the mouth of the river in order to make free flow of water. The sand bar removed from the mouth of Cooum river has been dumped / heaped there itself. Green Grasses are noticed here and there which envisages the evidence for the absence of quarrying operations in the subject spot.

4) It is respectfully submitted that, to prevent illicit transportation / quarrying of minerals in the District, “**District Level Task Force**” has been constituted by the District Collector, Chennai vide **District Collector’s Proceedings Rc.No.C2/9364/2020, dated 17.11.2021.**

Members of the District Level Task Forces are;

Sl.No	Name	Designation
1.	The District Collector, Chennai.	Chairman
2.	The Assistant Commissioner of Police, Harbour Range, Chennai	Member
3.	The District Forest Officer, Chennai	Member
4.	The District Revenue Officer, Chennai	Member
5.	Regional Transport Officers, Chennai	Member
6.	Revenue Divisional Officers, Chennai	Member
7.	Assistant Commissioners of Chennai Corporation	Member

  
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8.	The Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai.	Member
9.	Assistant Director (Mines), Chennai.	Convenor
10.	The Executive Engineer, (PWD) (WRO), Tiruvallur / Chennai / Kancheepuram	Member

5) It is respectfully submitted that, the functions of the District Level Task Force is to monitor illegal mining and transportation of minerals effectively, also to monitor the functions of Taluk Level Task Forces and to prevent loss of revenue to the State exchequer.

6) It is respectfully submitted that, the District Collector, Chennai has directed all Tahsildars of the District to constitute “**Taluk Level Task Force**” to curtail illicit quarrying and transportation of mineral at root level.

7) Accordingly, Taluk Level Task Force have been constituted by the Tahsildars in all 16 Taluks of this Chennai District.

8) It is respectfully submitted that, the functions of the Taluk Level Task Force Members is to make frequent surprise checks so as to arrest illicit quarrying / mining / transportation / storage of minerals by forming flying squads.

Members of the Taluk Level Task Forces are;

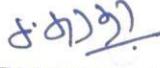
1.	Tahsildar – Convenor
2.	Inspector of Police, Crime
3.	Inspector of Police (Law and Order)
4.	Forest Officer
5.	Assistant Geologist (Mines)
6.	Representative of Regional Transport Officer.
7.	Village Administrative Officers.
8.	Assistant Engineer, (PWD)(WRO)

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Details of Taluk Level Task Forces constituted by all 16 Taluk Tahsildars of Chennai District are as follows.

Sl. No.	Name of the Taluk	Details of Taluk Level Task Force constituted by respective Tahsildars.
1.	Mylapore	Vide Rc. No. 005/A1/2020 dated 13.07.2020.
2.	Maduravoyal	Vide Rc. No. 1128/2020/A1 dated 10.08.2020
3.	Mambalam	Vide Rc. No. A2/1589/2020 dated 12.08.2020
4.	Aminjikarai	Vide Rc. No. C1/1286/2020, dated 09.11.2020.
5.	Tondiarpet	Vide Rc. No. A1/006/2021 dated 20.07.2021.
6.	Purasawakkam	Vide Rc. No. A1/1847/2021 dated 06.10.2021.
7.	Madhavaram	Vide Rc. No. 2354/2021/A1 dated 09.11.2021.
8.	Thiruvotriyur	Vide Rc. No. A1/795/2021/dated 10.11.2021.
9.	Perambur	Vide Rc. No. B1/3127/2021 dated 10.11.2021.
10.	Alandur	Vide Rc. No. 005-A1-2021 dated 10.11.2021
11.	Shollinganallur	Vide Rc. No. 003/2021/A1 dated 12.11.2021
12.	Ayanavaram	Vide Rc. No. A4/004/2021 dated 18.11.2021
13.	Ambattur	Vide Rc. No. A1/02/2021 dated 18.11.2021.

  
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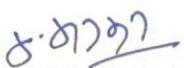
14.	Velachery	Vide Rc. No. C3/1751/2021 dated 18.11.2021
15.	Egmore	Vide Rc. No. C1/001/2021 dated 23.11.2021
16.	Guindy	Vide Rc. No. C3/1479/2021 dated 15.12.2021

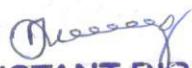
9) It is respectfully submitted that, in response to the above, Tahsildar of Velachery / Convener has convened Taluk Level Task Force Meeting on 24.11.2021 along with Taluk Level Task Force members. Minutes of the meeting has been submitted to the District Collector vide Velachery Tahsildar Letter No. C3/ 1751/2021 dated 20.12.2021.

10) It is respectfully submitted that, on perusal of this office records, it has been ascertained that, during the year - 2020, 4 vehicles had been seized by Mines Officials and during the year 2021 (up to December- 2021) 6 vehicles (5 by Mines Officials and 1 by Revenue Departments) had been seized for the unauthorised transportation of minerals in the District and FIR had been lodged against all the offenders.

**Vehicle seizure details are submitted below:  
Year – 2020**

Sl. No.	Date of Surprise Raid	Vehicle seized at	Registration No. of the Vehicle	Name of the Mineral	FIR details
1.	18.05.2020	Menambedu Thangal, Ambattur Taluk	TN.18-J-6442	Earth	899/2020 dated 19.05.2020

  
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2.	18.05.2020	Menambedu Thangal, Ambattur Taluk.	TN.21-AC-4527	Earth	899/2020 dated 19.05.2020
3.	19.05.2020	Ambattur	TN.22-A-7079	Earth (2-Unit)	900/2020 dated 19.05.2020
4.	19.05.2020	Ambattur	TN.22-B-5599	Earth (2-Unit)	900/2020 dated 19.05.2020
<b>Year 2021</b>					
Sl. No.	Date of Surprise Raid	Vehicle seized at	Registration No. of the Vehicle	Name of the Mineral	FIR details
1.	03.03.2021 12.50A.M.	Velachery – Taramani Road	TN.19-A-4205	Earth (6-Unit)	93/2021 dated 03.03.2021
2.	23.04.2021 10.30 P.M	Maduravoyal, Abirami Nagar Main Road, 4 <sup>th</sup> Street, Nerkundram, Maduravoyal.	TN.21-U-5121	Earth (3-Unit)	235/2021 dated 23.04.2021.
3.	21.06.2021 10.00 P.M.	Collector Nagar, Madhanan-guppam, Korattur, Ambattur.	TN.11-A.H.8647	Earth (5 Unit)	787/2021 dated 21.06.2021

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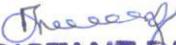
4.	30.07.2021 11.00P.M	Annamalai Avenue, Nolambur, Maduravoyal.	TN.18-L- 6383 (Seized by Tahsildar – Madura – voyal)	Earth	780/2021 dated 30.07.2021
5.	17.09.2021 4.00A.M	Thoraipakkam, OMR 200 ft. Road, Thoraipakkam Junction. Sholinganallur.	TN.22 -CY- 7744	Earth (6 unit)	708/2021 dated 17.09.2021
6.	29.12.2021 1.20 A.M.	Ice House (Near Bus Stop) Triplicane, Mylapore.	TN.09 – Q- 0173	Earth (2 Unit)	642/2021 dated 29.12.2021.

11) It is respectfully submitted that, for the unauthorised storage of Sand and M-sand, penalty of Rs. 25,000/- has been imposed to the offender Thiru S. Sundaramoorthy, S/o. Subba Reddy, Maduravoyal, Chennai vide District Collector's Proceedings Rc.No.C2/13372/2020 dated 04.09.2020.

12) It is respectfully submitted that, in another case, 12 units of Sand and 5 units of M-sand had been seized and handed over to the Junior Engineer, PWD, Adyar Basin Division, St.Thomas Mount, Chennai for safe custody.

13) It is respectfully submitted that, based on the article published in The New Indian Express News dated 07.09.2021, surprise raid was conducted by the Assistant Geologist, O/o. the Assistant Director of

  
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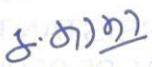
Geology and Mining on 16.09.2021 from 11.00 P.M. to 12.00 Noon (17.09.2021) in and around Chennai including the areas of Kotturpuram, Pattinapakkam, Santhome, Napier Bridge and Thoraipakkam and furnished his report as follows.

Surprise raid has been conducted on 16.09.2021 and started at 11.00P.M. from kathipara of Alandur Taluk for checking and curbing of illicit transportation of minerals.

Around 12.00 A.M. the surprise raid was continued at Kotturpuram, Pattinapakkam, Santhome and upto Napier Bridge for next 2 hours. Vehicles involved in illicit transportation of minerals has not been found / seized in the above areas.

Regarding illicit mining in Cooum River mouth, the said area has also been inspected around 2.A.M.(17.09.2021), and it has been noticed that the vehicle access road to the mouth of Cooum river blocked by barrication near the Police Station.

The surprise raid was continued at around 4.00 A.M. in Thoraipakkam Junction, 200 feet OMR road, Shollinganallur Taluk. The vehicle bearing Registration No.TN 22CY 7744 found carrying 6 unit of Earth without valid documents has been seized and handed over to the Inspector of Police, J9 Thoraipakkam Police Station and FIR has been lodged against the offender vide FIR No.708/2021 dated 17.09.2021. The surprise raid was continued up to 12.00 Noon (17.09.2021).

  
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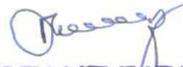
  
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14) It is respectfully submitted that, by adopting all preventive measures effective steps are being taken in co-ordination with other Enforcement Departments to curtail illicit quarrying / transportation of minerals in Chennai District.

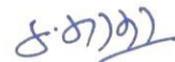
15) It is respectfully submitted that, now and then, surprise raids are being conducted by the Officials of Mines Department to curtail illicit quarrying / transportation of minerals in the District. It is submitted that, by increasing no. of surprise raids illicit transportation will be curtailed in the District.

16) In view of the above, it is therefore humbly prayed that this Hon'ble Tribunal may be pleased to accept this individual report and to pass such other orders as this Honourable Tribunal may deem fit and proper in the fact and circumstance of this case and thus render justice.

Solemnly affirmed at Chennai On this  
14<sup>th</sup> day of January 2022 and signed his  
name in my presence

  
**ASSISTANT DIRECTOR  
GEOLOGY AND MINING  
COLLECTORATE  
CHENNAI DISTRICT  
PIN - 600 001**

BEFORE ME

  
**ASSISTANT GEOLOGIST  
DEPT. OF GEOLOGY AND MINING  
COLLECTORATE  
CHENNAI - 600 001.**

**VERIFICATION**

I, Tmt.S.Mythili, working as Assistant Director, Department of Geology and Mining, Chennai District do hereby verify that the contents of above report are true to the best of my knowledge through records.

Verified at Chennai District on this <sup>th</sup> 4 day of January 2022.

*S. Mythili*

**ASSISTANT GEOLOGIST  
DEPT. OF GEOLOGY AND MINING  
COLLECTORATE  
CHENNAI - 600 001.**

*S. Mythili*

**ASSISTANT DIRECTOR  
GEOLOGY AND MINING  
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